



CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No.CPC.350/00144/2015  
(O.A.350/01332/2014)

Date of order : 24.09.2015

Present : Hon'ble Mrs. Bidisha Banerjee, Judicial Member

Hon'ble Mr. R. Bandyopadhyay, Administrative Member

GOUTAM KUMAR CHATTERJEE

VS.  
UNION OF INDIA & ORS.

For the applicants : Mr. K. Sarkar, counsel

For the respondents : None

O R D E R

Per Mrs. B. Banerjee, J.M.

Heard Id. counsel for the applicant.

2. We find that the contempt petition is not maintainable since no mandatory instruction was given to the respondents in this matter. As such, the contempt petition is dismissed. The applicant is given liberty to file a fresh O.A., if he is otherwise aggrieved.

(R. Bandyopadhyay)  
Administrative Member

(Bidisha Banerjee)  
Judicial Member

s.b